

Annexure 4

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 04.04.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| Sr. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|---------|-------------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|--|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | whether related party | % of voting share in CoC | | | | | |
| 1 | American Express Banking Corp | 09-09-2022 | 1,94,11,425 | - | unsecured | - | 0 | 0% | - | - | 1,94,11,425 | - | 1. As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted. |
| 2 | Suman Chhabra | 19-09-2022 | 53,51,890 | - | unsecured | - | 0 | 0% | - | - | 53,51,890 | - | 1. As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted. |
| | | | 2,47,63,315 | | | | - | | | | 2,47,63,315 | - | |